

THE HIGH COURT OF MEGHALAYA **SHILLONG**

NOTIFICATION **Dated 25th August, 2021**

No. HCM.II/184/2015-Estt/ 2248: In view of administrative exigency and for better administration of justice, the Hon'ble, the Chief Justice, High Court of Meghalaya, in exercise of powers under Rule 7 (B) (5) of the Rules of High Court of Meghalaya, 2013 (as amended upto date), is pleased to transfer and post the following Judicial Officers as under:-

Sl. No.	Name of Judicial Officer	Present Posting	Transferred and Posted as	Vice/Vacant
1.	Smti. Belma Mawrie Grade-I	District and Sessions Judge, West Jaintia Hills District, Jowai.	District and Sessions Judge, West Khasi Hills District, Nongstoin and South West Khasi Hills District, Mawkyrwat.	Smti. Barisuk Khriam, transferred as I/C District and Sessions Judge, West Jaintia Hills District, Jowai.
2.	Smti. Gasalynn Rani Grade-I	District and Sessions Judge, East Jaintia Hills District, Khliehriat.	District and Sessions Judge, South Garo Hills District, Baghmara.	Shri. Isormon Rymbui, transferred as Additional District and Sessions Judge cum Addl. Deputy Commissioner (J) and Member, MACT, East Khasi Hills District, Shillong.
3.	Smti. Cordelia Dkhar Grade-I	Director, Meghalaya State Judicial Academy, Shillong.	District and Sessions Judge, East Jaintia Hills District, Khliehriat.	Smti. Gasalynn Rani, transferred as District and Sessions Judge, South Garo Hills District, Baghmara.
4.	Smti. Barisuk Khriam Grade-I	I/C District and Sessions Judge, West Khasi Hills District, Nongstoin and South West Khasi Hills District, Mawkyrwat.	I/C District and Sessions Judge, West Jaintia Hills District, Jowai.	Smti. Belma Mawrie, transferred as District and Sessions Judge, West Khasi Hills District, Nongstoin and South West Khasi Hills District, Mawkyrwat.

5.	Smti. Kerpa M. L. Nongbri Grade-I	Additional District and Sessions Judge cum Special Judge (POCSO), East Khasi Hills District, Shillong.	Director, Meghalaya State Judicial Academy, Shillong.	Smti. Cordelia Dkhar, transferred as District and Sessions Judge, East Jaintia Hills District, Khliehriat.
6.	Shri. Isormon Rymbui Grade-I	I/C District and Sessions Judge, South Garo Hills District, Baghmara.	Additional District and Sessions Judge cum Additional Deputy Commissioner (J) and Member, MACT, East Khasi Hills District, Shillong.	Miss Persara Syngkon, transferred as Special Judge (POCSO), Ri-Bhoi District, Nongpoh.
7.	Shri. Febroneous Silkam Sangma Grade-I	Special Judge (POCSO), Ri- Bhoi District, Nongpoh.	Special Judge (POCSO), East Khasi Hills District, Shillong.	Smti. Kerpa M. L. Nongbri, transferred as Director, Meghalaya State Judicial Academy, Shillong.
8.	Miss Persara Syngkon Grade-I	Additional District and Sessions Judge cum Additional Deputy Commissioner (J) and Member, MACT East Khasi Hills District, Shillong.	Special Judge (POCSO), Ri-Bhoi District, Nongpoh.	Shri. Febroneous Silkam Sangma transferred as Special Judge (POCSO), East Khasi Hills District, Shillong.
9.	Shri. Daniel S. Marbaniang Grade-II	Chief Judicial Magistrate cum Secretary, DLSA, East Jaintia Hills District, Khliehriat.	Chief Judicial Magistrate cum Secretary, DLSA, South Garo Hills District, Baghmara.	Shri. Temsu T. M. Sangma, transferred as Officer on Special Duty, Meghalaya State Legal Services Authority, Shillong.
10.	Shri. Temsu T. M. Sangma Grade-II	Chief Judicial Magistrate cum Secretary, DLSA, South Garo Hills District, Baghmara.	Officer on Special Duty, Meghalaya State Legal Services Authority, Shillong.	Miss. Nathe M. Momin transferred as Chief Judicial Magistrate cum Secretary, DLSA, East Jaintia Hills District, Khliehriat.
11.	Miss. Nathe M. Momin Grade-II	Officer on Special Duty, Meghalaya State Legal Services Authority, Shillong	Chief Judicial Magistrate cum Secretary DLSA, East Jaintia Hills District, Khliehriat.	Shri. Daniel S. Marbaniang transferred as Chief Judicial Magistrate cum Secretary, DLSA, South Garo Hills District, Baghmara.

12.	Shri. Balkim M. Sangma Grade-III	Judicial Magistrate First Class, East Jaintia Hills District, Khliehriat.	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.	N/A
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The aforementioned Judicial Officers are to join their respective postings on or before
1st September 2021.

By order,



REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.II/184/2015-Estt/ 2248-A

Dated Shillong 25th August 2021

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for his Lordship's kind information.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for his Lordship's kind information.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for his Lordship's kind information.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's kind information.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
6. PA to Registrar General, High Court of Meghalaya.
7. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
8. The Director, Meghalaya State Judicial Academy, Shillong.
9. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara.
10. The Joint Registrar (Listing), High Court of Meghalaya, Shillong.
11. All concerned Judicial Officers for kind information and necessary action.
12. The Accountant General (A&E), Shillong for information and necessary action.
13. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
14. The Treasury Officer, Shillong/ Jowai/ Nongpoh/ Nongstoin/ Mawkyrwat/ Khliehriat /Baghmara for information and necessary action.
15. The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.
16. Office File.

REGISTRAR (JUDICIAL SERVICE)